

BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH **AHMEDABAD**

IA 327/2017 in C.P. (I.B) No. 53/7/NCLT/AHM/2017

Coram:

Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL

Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.10.2017

Name of the Company:

ABG shipyard Ltd.

(Through IRP Sundaresh Bhat)

V/s.

ICICI Bank Ltd. & Ors.

Section of the Companies Act:

Section 96(1) of the Insolvency and Bankruptcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS)

DESIGNATION

REPRESENTATION

SIGNATURE

MANGETT DANAVATI 1/6 DANAVATI G. Co.

ADVOCATE

PPLICANS

Learned Advocate Mr. Maulik Nanavati i/b Nanavati & Co. present for Applicant. None present for Respondent in IA 327/2017. None present for Regional Director.

Proof of service of notice on ROC filed.

None appeared for ROC.

For objection of ROC, if any.

Meanwhile applicant shall serve notice of date of hearing on RD.

List the matter on 03.11.2017 for hearing.

MANORAMA KUMARI MEMBER JUDICIAL

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 25th day of October, 2017.